

**MINISTRY OF FINANCE**  
**(Department of Revenue)**  
(CENTRAL BOARD OF DIRECT TAXES)  
**(Investigation Division-V)**  
**NOTIFICATION**

New Delhi, the 25th October, 2021

**S.O. 4443(E).**—In exercise of the powers conferred by sub-section (1) of section 280A of the Income-tax Act, 1961 (43 of 1961) and section 84 of the Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act, 2015 (22 of 2015), the Central Government, in consultation with the Chief Justice of the High Court of Karnataka, hereby designates the following Court in the State of Karnataka, as mentioned in column (2) of the Table below, as Special Court for the area mentioned in the corresponding entry in column (3) of the said Table, for the purposes of section 84 of the Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act, 2015, namely :-

**TABLE**

Serial Number	Court	Area
(1)	(2)	(3)
1.	Presiding Officer, (Special Court), Economic Offences, Bengaluru	Bengaluru City
2.	Principal Civil Judge and Judicial Magistrate First Class, Ballari	Ballari
3.	Judicial Magistrate First Class -II, Belagavi	Belagavi
4.	(i) Principal Civil Judge and Judicial Magistrate First Class, Chitradurga (ii) I Additional Civil Judge and Judicial Magistrate First Class, Chitradurga	Chitradurga
5.	(i) Judicial Magistrate First Class -II Court, Mangaluru (ii) Judicial Magistrate First Class III Court, Mangaluru	Dakshina Kannada Mangaluru
6.	(i) Principal Civil Judge, Dharwad (ii) II Additional Civil Judge and Judicial Magistrate First Class, Dharwad (iii) I Additional Civil Judge, Hubballi (iv) III Additional Civil Judge, Hubballi (v) Civil Judge and Judicial Magistrate First Class, Navalgund	Dharwad
7.	Senior Civil Judge and Judicial Magistrate First Class, Ron	Gadag
8.	(i) Senior Civil Judge, Pandavapura (ii) Principal Civil Judge and Judicial Magistrate First Class, Mandya (iii) Additional Civil Judge and Judicial Magistrate First Class, Mandya (iv) II Additional Civil Judge and Judicial Magistrate First Class, Mandya (v) Judicial Magistrate First Class, Mandya (vi) Civil Judge and Judicial Magistrate First Class, Srirangapatna (vii) Additional Civil Judge and Judicial Magistrate First Class, Srirangapatna (viii) Civil Judge and Judicial Magistrate First Class, Krishnarajpet (ix) Civil Judge and Judicial Magistrate First Class, Nagamangala (x) Principal Civil Judge and Judicial Magistrate First Class, Malavalli	Mandya

	(xi) I Additional Civil Judge and Judicial Magistrate First Class, Malavalli	
	(xii) Principal Civil Judge and Judicial Magistrate First Class, Maddur	
	(xiii) I Additional Civil Judge and Judicial Magistrate First Class, Maddur	
	(xiv) II Additional Civil Judge and Judicial Magistrate First Class, Maddur	
	(xv) Civil Judge and Judicial Magistrate First Class, Pandavapura	
9.	(i) III Additional Senior Civil Judge and Chief Judicial Magistrate, Mysuru	Mysuru
	(ii) Senior Civil Judge and Judicial Magistrate First Class, Krishnarajanagara	
	(iii) III Additional Civil Judge and Judicial Magistrate First Class, Mysuru	
	(iv) V Additional Civil Judge and Judicial Magistrate First Class, Mysuru	
10.	(i) Principal Civil Judge and Judicial Magistrate First Class, Kunigal	Tumakuru
	(ii) Principal Civil Judge and Judicial Magistrate First Class, Gubbi	
	(iii) Senior Civil Judge and Judicial Magistrate First Class, Tiptur	
	(iv) IV Additional Civil Judge and Judicial Magistrate First Class, Tumakuru	
11.	Additional Civil Judge and Judicial Magistrate First Class, Udupi	Udupi
12.	Civil Judge and Judicial Magistrate First Class, Ankola	Uttara Kannada Karwar

[F. No 285/21/2019-IT(Inv.V) CBDT/Notification No. 122/2021 dated 25/10/2021]

DEEPAK TIWARI, Commissioner of Income Tax (OSD) (INV.), CBDT